

HIGH COURT OF SIKKIM
GANGTOK

No. 300./HCS

Dated: 31.8.2019

OFFICE ORDER

In continuation to Office Order No. 59/HCS dated 26.04.2019, Ms. Bebika Chettri, Sr. Civil Judge-cum-Judicial Magistrate (East) at Gangtok shall continue to hold the Court of the Civil Judge-cum-Judicial Magistrate, East at Gangtok. She shall further hold additional charge of the Court of Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division and Rongli Sub-Division, East Sikkim as follows:

1. Court of the Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division – 1st Monday of every month.
2. Court of the Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division – 2nd Monday of every month.

Further, for the above purpose she shall utilize the services of the ministerial staff of the Court of Civil Judge-cum-Judicial Magistrate (East) at Gangtok, until further orders.

By Order,

Sd/-

REGISTRAR GENERAL

Memo No. : V(58)/Confdl./HCS/ 7269 - 99

Date: 31.8.2019

Copy to:

1. Ms. Bebika Chettri, Sr. Civil Judge-cum-Judicial Magistrate (East) at Gangtok, Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division (I/C), East Sikkim & Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division(I/C), East Sikkim.
2. The Principal Secretary to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
3. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
4. The Advocate General, Government of Sikkim, Gangtok.
5. The Additional Advocate General, Government of Sikkim, Gangtok.
6. The Chief Secretary, Government of Sikkim, Gangtok.
7. The District & Sessions Judge (West) at Gyalshing.
8. The District & Sessions Judge (East) at Gangtok.
9. The District & Sessions Judge (North) at Mangan & District & Sessions Judge (Spl. Div-I) I/C at Gangtok.
10. The District & Sessions Judge (South) at Namchi.
11. The Legal Remembrancer-cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
12. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
13. The Director, Sikkim Judicial Academy, Sokeythang, Gangtok & District & Sessions Judge (Spl. Div.-II) I/C at Gangtok.

14. The Additional Director, Sikkim Judicial Academy, Sokeythang, Gangtok.
15. The Chief Judicial Magistrate-cum- Civil Judge (East) at Gangtok & Chief Judicial Magistrate-cum- Civil Judge (North) I/C at Mangan.
16. The Officer on Special Duty, High Court of Sikkim, Gangtok.
17. Chief Judicial Magistrate-cum-Civil Judge (South) at Namchi & Chief Judicial Magistrate-cum-Civil Judge (West) I/C at Gyalshing.
18. The Sr. Civil Judge-cum-Judicial Magistrate (South) at Namchi.
19. The Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.
20. The Civil Judge-cum- Judicial Magistrate, Soreng Sub-Division West Sikkim & Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division South Sikkim(I/C).
21. The Civil Judge-cum- Judicial Magistrate (North) at Mangan.
22. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub-Division, North Sikkim.
23. The General Secretary, Bar Association of Sikkim, Gangtok.
24. The General Secretary, Namchi Bar Association, South Sikkim.
25. The District Magistrate (East) at Gangtok.
26. The District Magistrate (West) at Gyalshing.
27. The District Magistrate (North) at Mangan.
28. The District Magistrate (South) at Namchi.
29. The Additional Secretary, Home Department, Government of Sikkim for publication in Government Gazette.
30. All Section In-charge, High Court of Sikkim, Gangtok.
31. The Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
32. Notice Board,
33. Guard file &
34. File.


31-08-19
REGISTRAR